

of Status 'A' customers, under the exiting JPC guidelines; and

(d) if so, the total quantity of above mentioned steel coils supplied to Non-Compact Group Non-Status 'A' galvanising units by the SAIL during the last three years, unit-wise and year-wise?

THE MINISTER OF STEEL AND MINES AND MINISTER OF LAW AND JUSTICE (SHRI DINESH GOSWAMI): (a) No, Sir.

(b) Does not arise.

(c) No, Sir.

(d) Does not arise, in view of (c) above.

Study Team for Historical Sites in Bihar

7516. SHRI DHARMESH PRASAD VARMA: Will the Minister of TOURISM be pleased to state:

(a) whether Union Government propose to set up a study team for Bihar to study the ancient and modern historical sites and holiday resorts sites in the districts of West and East Champaran and other places of Bihar with a view to develop these places for national and international tourism;

(b) if so, the details thereof and the time by which it will be set up; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF TOURISM (SHRI SATYA PAL MALIK): (a) No, Sir.

(b) Does not arise.

(c) Development of tourism is primarily the responsibility of the State Governments.

[*Translation*]

Monopoly on Exports to USSR

7517. SHRI R.L.P. VERMA: Will the Minister of COMMERCE be pleased to state:

(a) whether some exporters have monopoly on the export of items such as rice, leather, canned juice, soap and mica to Russia;

(b) the names of such exporters who have exported such items from 1980 to 1990 and the quantity and value of goods exported; and

(c) whether Government have formulated any policy to end their monopoly?

THE MINISTER OF COMMERCE AND TOURISM (SHRI ARUN KUMAR NEHRU): (a) to (c). Exporter wise data are not available as the DGCIIS do not maintain data on this basis. Subject to the Import Export Policy as announced from time to time, overseas purchasers are free to choose suppliers for effecting imports from India on commercial considerations.

Groundnut Export

7518. SHRI RAJVEER SINGH: Will the Minister of COMMERCE be pleased to state:

(a) the quantity and value of groundnut exported during the year 1988 and 1989; and

(b) the foreign exchange earned therefrom?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI ARANGIL SREEDHARAN): (a) and (b). Only HPS Groundnut is allowed to be exported freely.. The quantity and value of its exports during the years 1988 and 1989 is given below: